

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

33. C.P. 1194/2020

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.03.2021**.

NAME OF THE PARTIES: Brijesh Pratap Rangbahadur Singh
V/s
Soni Life Spaces & Infra Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Both parties are present through virtual hearing.

List this matter on 11.05.2021 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)